[28 April, 2003] RAJYA SABHA

Anti Corruption branch of Govt. of National Capital Territory of Delhi also takes the following steps to prevent corruption/malpractices.

- (i) Conducting raids on specific complaints.
- (ii) Creating awareness in the general public by issuing advertisements in the press.
- (iii) Ensuring that the departments put up boards indicating names and phone numbers of officers of the Anti Corruption Branch where the cases of corruption/malpractices can be reported

Assistance for development of feeder canals of Kerala

3976. SHRI N.K. PREMACHANDRAN: Will the Minister of SHIP-PING be pleased to state:

(a) whether Government consider to extend the financial assistance to Kerala for the development of feeder canals connected to national waterways;

(b) whether Government of Kerala have submitted any proposal for the same and sought financial assistance;

(c) if so, the details thereof;

(d) whether Government propose to renovate the national waterways from Kollam to Kovalam to facilitate the journey; and

(e) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI DILIPKUMAR MANSUKHLAL GANDHI): (a) Kerala Government can avail of financial assistance for development of feeder canals, under Centrally Sponsored Scheme.

(b) No, Sir.

(c) Does not arise.

(d) and (e) Kollam-Kovalam stretch is not a part of the National Waterway.

Night navigation facilities in National Waterways No. 1 and 2

3977. SHRI MANOJ BHATTACHARYA: Will the Minister of SHIPPING be pleased to state:

(a) the number of buoys at National Waterways No. 1 and 2 put in

RAJYA SABHA

[28 April, 2003]

anchored position in the Ganga river between Haldia and Allahabad and in the Brahmaputra river between Dhubri to Sadia (upper Assam) via Pandu;

(b) whether night navigation facilities are available on the above routes and

(c) if so, the frequency of the facilities and the places covered by such facilities?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI DILIPKUMAR MANSUKHLAL GANDHI): (a) In National Waterway No. 1, eighty eight (88) buoys had been installed between Kolkata and Nabadeep, in the year 2000. Later, 108 buoys were installed between Tribeni and Jangipur in the year 2002 As regards National Waterway No. 2, sixty (60) buoys were installed between Bangladesh Border and Rampura in the year 2002.

(b) and (c) Night navigation facilities are presently available between Tribeni and Mayapur in National 'Naterway No. 1 and between Bangladesh border and Dhubri in National Waterway No. 2. These facilities are spaced out depending on channel conditions and navigational requirement.

Financial Position of SCI

3978. SHR1 JANARDHANA POOJARY: Will the Minister of SHIP-PING be pleased to state:

(a) whether Government are aware of the EU's statement on Shipping Corporation of India's soft underbelly;

(b) the details and the measures proposed for salvaging the company from adverse impact of the EU decision;

(c) the arrount invested in, the paid up capital and the net worth of the SCI, its annual turnover and profits during the last three years; and

(d) whether certain private companies have evinced interest in buying out SCI and if so, whether Government propose to relax the norms to facilitate such buyout?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI DILIPKUMAR MANSUKHLAL GANDHI): (a) and (b) Yes, Sir. Government is aware of an article in the Hindustan Times entitled "EU exposes SCI's soft underbelly." The ban on single hull oil tankers of over 23